

West Bengal Appropriation (No. 2) Act, 1959

4 of 1959

[30 March 1959]

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West Bengal Appropriation (No. 2) Act, 1959

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PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1959.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1959;

It is hereby enacted in the Tenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta, Gazette, Extraordinary of the 17th March, 1959, Part IVA, page 546; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 19th March, 1959; and for proceeding of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 20th March, 1959.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1959.

2. Issue of Rupees 13,55,86,868 out of the Consolidated Fund of West Bengal for the year 1958-59 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sums of rupees thirteen crores, fifty-five lakhs, eighty-six thousand and eight hundred and sixty-eight towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1959, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1959.

SCHEDULE 1

SCHEDULE

SCHEDULE (See sections 2 and 3)

1 Grant No.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	4-Taxes on Income other than Corporation Tax and Estate Duty. . .	12,100	900	13,000
3	8-State Excise Duties . .	1,08,000		1,08,000
4	9-Stamps . .	1,72,000		1,72,000
5	10-Forest	4,59,000		4,59,000
6	11-Registration	1,28,000		1,28,000
10	17-Interest on		20,000	20,000

	Irrigation Works (Commercial). . .			
11	18-Other Revenue Expenditure financed from Ordinary Revenues. . .	12,15,000		12,15,000
		51A-Interest on Capital Outlay on Multipurpose River Schemes. . .		2,18,000 2,18,000
		51B-Other Revenue Expenditure connected with Multipurpose River Schemes. . .	34,000	34,000
		80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account. . .	1,03,13,000	1,03,13,000
	Total-Grant No. 11	1,15,62,000	2,18,000	1,17,80,000
14	25-General Administration . . .	6,54,000	11,000	6,65,000
15	27-Administration of Justice . . .	2,27,000	4,000	2,31,000
16	28-Jails and Convict Settlements . . .	13,96,000		13,96,000
17	29-Police	3,99,000	19,000	4,18,000
		Rs.	Rs.	Rs.
18	30-Port and Pilotage . . .	1,57,000		1,57,000
19	36-Scientific Departments . . .	1,000		1,000

20	37-Education .	35,53,000		35,53,000
21	38-Medical	6,39,000	568	6,39,568
23	40-Agriculture-Agriculture . .		9,000	9,000
26	42-Co-operation . .	59,36,000		59,36,000
29	43-Industries-Cinchona . .	4,66,000		4,66,000
30	47-Miscellaneous Departments-Fire Services. . .	4,54,300		4,54,300
31	47-Miscellaneous Departments-Excluding Fire Services . .	22,32,000		22,32,000
32	50-Civil Works	16,23,700	94,500	17,18,200
33	54-Famine . .	5,38,20,000		5,38,20,000
36	56-Stationery and Printing .	2,94,000		2,94,000
37	57-Miscellaneous-Contributions . .	73,28,000	45,900	73,73,900
38	57-Miscellaneous-Other Miscellaneous Expenditure. .	3,50,900		3,50,900
		82-Capital Account of Other State Works outside the Revenue Account.	1,23,86,000	1,23,86,000
	Total-Grant No. 38	1,27,36,900		1,27,36,900
39	22-Interest on Debt and other obligations-		1,00,000	1,00,000

	Expenditure on displaced persons. . .			
40	Loans and Advances by State Government-Loans and Advances under Community Development Project. . .	6,00,000		6,00,000
41	63-Extraordinary Charges in India . .		17,000	17,000
44	81-Capital Account of Civil Works Outside the Revenue Account. . ,		11,000	11,000
45	XLVIA-Receipts from the Road and Water Transport Schemes-Working Expenses. . .	17,25,000		17,25,000
		82B-Capital Outlay on Road and Water Transport Schemes Outside the Revenue Account. . .	8,55,000	8,55,000
	Total-Grant No. 45	25,80,000		25,80,000
46	85A-Capital Outlay on State Schemes of Government Trading. . .		18,000	18,000
48	Loans and Advances by	2,74,80,000		2,74,80,000

	State Government .			
	Grand Total	13,50,18,000	5,68,868	13,55,86,868